

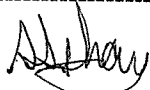
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/839/ (IB)/2018
NAME OF THE PETITIONER(S) : I VAX PAPER CHEMICALS LTD
NAME OF THE RESPONDENT(S) : SREE SAKTHI PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	AKSHAY BATHIA	REPRESENTATION BY WHOM	
	AKSHAY BATHIA	Petitioner	

ORDER

Matter is called. Counsel for Petitioner present. There is no representation on behalf of Respondent. Counsel for Petitioner has submitted that the matter has been settled and prayed to withdraw the petition. The prayer is allowed. The petition is **dismissed as withdrawn.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk